NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB) No.710/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February 2018, 10.30 A.M.

Name of the Company		Jai Prakash Overseas Finance LtdVs- Techno Fab Manufacturing Ltd.		
Under Section		7 IBC		
SI. No.		nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	Praway A	gaswal Advocate	FC.	Thoual
2.	Arush Se	engupta Aprocato	- CD (Jul lequate

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Heard. Reserved for order.

Sd

(Jinan K.R.) Member (J)

Sd

(V.P.Singh) Member (J)